

Shahada — Khetia (MP/MH State Border) Section of NH-752G in the State of Maharashtra.

- (8) S.O. 298(E)., dated the 19<sup>th</sup> January, 2024, amending the Principal Notification No. S.O. 5327 (E) dated the 13<sup>th</sup> December, 2023.
- (9) S.O. 299(E)., dated the 19<sup>th</sup> January, 2024, levying user fee for the project of 2LPS/4 lane Section of Moonak — Jakhal — Budhlada - Bhikhi Section of NH-148B in the State of Punjab.
- (10) S.O. 300(E)., dated the 19<sup>th</sup> January, 2024, levying user fee for the project of four lane Section of Haridwar - Nagina of NH-74 (New NH-34 & 734) in the State of Uttarakhand.
- (11) S.O. 301(E)., dated the 19<sup>th</sup> January, 2024, levying user fee for the project of four lane of Kochugaon to Srirampur Section of NH-31C (New NH-27) in the State of Assam.
- (12) S.O. 302(E)., dated the 19<sup>th</sup> January, 2024, levying user fee for the project of four or more lane of certain stretches of Pathankot-Jammu Section, Jammu Bypass and Jammu Udhampur Stretch including Nagrota Bypass and Udhampur Bypass on Jammu-Srinagar Section of NH-1A (New NH-44) of Jammu & Kashmir.
- (13) S.O. 303(E)., dated the 19<sup>th</sup> January, 2024, levying user fee for 2LPS/4 lane Section of Maharashtra Border to Bidar Section of NH-50 in the State of Karnataka.
- (14) S.O. 355(E)., dated the 29<sup>th</sup> January, 2024, levying user fee for the project of four or more lane of Unnao to Lalganj Section of NH-31 (Old NH-232A) in the State of Uttar Pradesh.
- (15) S.O. 356(E)., dated the 29<sup>th</sup> January, 2024, levying user fee for the project of four lane of Dobaspet to Doddaballapur Bypass Section of NH-648 (Old NH-207) in the State of Karnataka.

[Placed in Library. For (1) to (15), see No. L.T. 11306/17/24]

### **Review of working (2022-23) of NCSK and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Review of working of the National Commission for Safai Karamcharis (NCSK), for the year 2022-23.

- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 110437A/17/24]

### **Report and Accounts (2021-22) of NIRDPR, Hyderabad and related papers**

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22.
- (b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11437/17/24]

### **I. Notifications of the Ministry of Home Affairs**

### **II. Accounts (2022-23) of NHRC, New Delhi and related papers**

### **III. Report and Accounts (2022-23) of CDRI, New Delhi and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 683(E), dated the 25<sup>th</sup> September, 2023, publishing the Foreign Contribution (Regulation) Amendment Rules, 2023, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

[Placed in Library. See No. L.T. 11438/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 201 in the Weekly Gazette dated the December 31, 2023 - January 6, 2024, publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L.T. 11439/17/24]